#### GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

#### LOK SABHA

## **UNSTARRED QUESTION No. 4646**

TO BE ANSWERED ON 23.03.2020

#### UPLIFTMENT OF TRIBAL AREAS

### 4646. SHRI GNANATHIRAVIAM S.:

Will the Minister of TRIBAL AFFAIRS be pleased to state: -

- (a) the measures taken to uplift people hailing from tribal areas;
- (b) the list of beneficiaries of schemes implemented by the Government, district-wise for the State of Tamil Nadu; and
- (c) the amount of funds allocated, disbursed and utilised for the same, year-wise from 2011-12?

#### **ANSWER**

# MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (b): After Independence, various approaches and models have been developed for the tribal development. Tribal Sub-Plan came into existence in 1974-75 as a strategy for the development of areas having tribal concentration. Tribal Sub-Plan (TSP) [also called as Scheduled Tribe Component (STC)] is the dedicated source of fund for tribal development across the country including Bihar. 41 Central Ministries has been mandated by NITI Aayog to earmark Tribal Sub-Plan funds in the range of 4.3% to 17.5% of their total Scheme allocation every year for tribal development. Besides States Governments are mandated to earmark TSP funds in proportion of ST population in the State. Infrastructure development in tribal dominated areas in the country is carried out through schemes / programmes of concerned Central Ministries and the State Governments under TSP/STC. These schemes relate to various sectors including rural development, housing, drinking water & sanitation, nutrition etc.

Consequent upon amendment in Allocation of Business rules (ABR) in January, 2017 Ministry of Tribal Affairs (MoTA) has been given mandate for monitoring of TSP based on the framework and mechanism designed by NITI Aayog. Accordingly, an online monitoring system has been put in place with web address <a href="http://stcmis.gov.in">http://stcmis.gov.in</a>. The framework envisages monitoring of allocations for welfare of STs under the schemes and State wise release thereof. Details of fund released by various Ministries / Departments to the State of Tamil Nadu during last two years are at Annexure.

Besides, details of allocation and expenditure of State TSP funds during 2011-12 to 2018-19 are given below:

(Rs. in crore)

Year	Total State plan Outlay	Allocation	Expenditure
2011-12	23535.00	246.00	245.20
2012-13	28000.00	349.30	296.72
2013-14	37000.00	489.48	439.77
2014-15	42185.00	573.00	471.00
2015-16	55100.00	658.00	617.00
2016-17	60610.00	722.36	692.59
2017-18	54564.19	607.49	630.15
2018-19	55498.17	794.25	491.72

Details regarding district-wise utilisation of TSP funds and beneficiary list is not centrally maintained at Ministry of Tribal Affairs.

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 4646 for answer on 23.03.2020.

## Fund Released to Government of Tamil Nadu in 2017-18

S.No	Ministry Name	Scheme Name	Sanctioned Amount(Rs. in lacs)
1	Department of	National Food Security Mission	36.90
	Agriculture,	National Mission on Horticulture	41.64
	Cooperation and	National Mission on Oil Seed and Oil Palm	8.39
	Farmers' Welfare	National Project on Soil Health and Fertility	68.82
		Paramparagat Krishi Vikas Yojana	1.95
		Pradhan Mantri Krishi Sinchai Yojana (PMKSY)-	411.07
		Per Drop More Crop	411.07
		Rainfed Area Development and Climate Change	44.00
		Rashtriya Krishi Vikas Yojna	299.00
		J S	
		Sub - Mission on Agriculture Extension	33.93
		Sub- Mission on Seed and Planting Material	47.50
2	Department of	Schemes for Differently Abled Persons ( Schemes	3.08
	Empowerment of Persons with Disabilities	for implementation of Persons with Disability Act)	
3	Department of Health	Human Resources for Health and Medical Education	444.00
-	and Family Welfare	National Rural Health Mission	2083.41
		Tertiary Care Programs	481.00
4	Department of Higher	RashtriyaUchhatar Shiksha Abhiyan (RUSA)	268.13
	Education		
5	Department of Land	Integrated Watershed Development Program	496.00
	Resources	(Programme Component)	
6	Department of Rural	National Rural Livelihood Mission (State	2920.64
	Development	Component)	
	1	Pradhan Mantri AwasYojna (PMAY)- Rural	195.73
		(Programme Component)	
7	Department of School	National Programme of Mid Day Meal in Schools	2545.65
•	Education and Literacy	(Amount met from Gross Budgetary Support)	20.0.00
		Rashtriya Madhyamik Shiksha Abhiyan	552.79
		(Programme Component)	332.17
		Sarva Shiksha Abhiyan	1438.30
		Teachers Training and Adult Education	177.79
	Ministry of Ayurveda,	National AYUSH Misson (NAM)	139.23
		National ATOSH Wisson (NAW)	139.23
	Yoga and Naturopathy,		
	Unani, Siddha and		
0	Homoeopathy (AYUSH)	N. C. D. ID'I' W. D. (C. )	227.00
8	Ministry of Drinking	Nation Rural Drinking Water Programme (State	237.89
	Water and Sanitation	Component)	1000.15
		SBM-Rural (State Component)	1228.46
9	Ministry of Labour and Employment	National Career Services	6.66
10		National Urban Livelihood Mission (States/Uts	200.42
-	Ministry of Housing and	Component)	=
	<b>Urban Poverty</b>	PMAY-Urban (Other items of States/UTs	1424.60
	Alleviation	Component)	1424.00
11	Ministry of Tribal	Development of Particularly Vulnerable Tribal	1770.75
11	Affairs	Groups (PVTGs)	1//0./3
	Allalis	Grants under proviso to Article 275(1) of the	378.00
		Constitution	370.00
			2440.20
		Post-Matric Scholarship	2440.39
		Special Central Assistance (Special Central	894.10
		Assistance to Tribal Sub-Schemes)	
		Support to Tribal Research Institutes	133.20
12	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	4451.23
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S.No	Ministry Name	Scheme Name	Sanctioned Amount(Rs. in lakh)
1	Department of	National Food Security Mission	55.20
•	Agriculture,	National Mission on Horticulture	129.00
	Cooperation and	National Mission on Oil Seed and Oil Palm	9.26
	Farmers' Welfare	National Project on Soil Health and Fertility	12.87
		Paramparagat Krishi Vikas Yojana	5.64
		Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	354.75
		Rainfed Area Development and Climate Change	39.21
		Rashtriya Krishi Vikas Yojna	614.00
		Sub - Mission on Agriculture Extension	47.67
		Sub- Mission on Seed and Planting Material	73.82
2	Department of Animal Husbandry, Dairying	Livestock Census and Integrated Sample Survey	2.45
	and Fisheries	Livestock Health and Disease Control	118.00
3	Department of Health	Human Resources for Health and Medical Education	1134.00
	and Family Welfare	National Rural Health Mission	2491.76
	·	National Urban Health Mission (Support from National Investment Fund)	23.00
4	Department of Higher Education	RashtriyaUchhatar Shiksha Abhiyan (RUSA)	336.00
5	Department of Land Resources	Integrated Watershed Development Program (Programme Component)	36.00
	Department of Rural Development	National Rural Livelihood Mission (Programme Component)	4789.54
6		Pradhan Mantri AwasYojna (PMAY)- Rural (Programme Component)	529.14
	Department of School	National Programme of Mid Day Meal in Schools	714.02
	Education and Literacy	Rashtriya Madhyamik Shiksha Abhiyan	389.92
7		Sarva Shiksha Abhiyan	1617.42
		Teachers Training and Adult Education	67.14
8	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	National AYUSH Misson (NAM) (Support from National Investment Fund)	98.21
	Ministry of Drinking Water and Sanitation	National Rural Drinking Water Mission - Nation Rural Drinking Water Programme	426.72
9		SBM-Rural (Programme Component)	621.73
10	Ministry of Environment, Forests	Conservation of Natural Resources and Ecosystems (Funded from NCEF) - Biodiversity Conservation	0.12
	and Climate Change  Ministry of Housing and	Deendayal Antyodaya Yojana-National Urban Livelihood Mission (DAY-NULM) (States/UTs	294.66
12	Urban Affairs	Component)  PMAY-Urban (Other items of States/UTs Component)	995.01
13	Ministry of Panchayati Raj	Capacity Building- Panchayat Sashaktikaran Abhiyaan (PSA) / Rashtriya Gram	33.34
	Ministry of Tribal	Swaraj Abhiyan (RGSA) Grants under proviso to Article 275(1) of the	773.57
	Affairs	Constitution	
14		Post-Matric Scholarship	3933.65
		Special Central Assistance to Tribal Sub- Schemes	315.00
		Support to Tribal Research Institutes	177.25
15	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	2898.27
	TOTAL		24157.34

Details of fund released to other agencies in the State Government of Tamil Nadu for welfare of STs

Year	Amount of fund released (Rs. in lakh)
2017-18	6536.16
2018-19	5735.14